

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1403
ANSWERED ON 19.12.2022
FUND UTILISATION UNDER DMF

1403. SHRI TIRUCHI SIVA:

Will the Minister of MINES be pleased to state:

- (a) whether Government has identified some States for poor and slow utilisation of funds under DMF and if so, the details thereof;
- (b) whether the Union Government has prescribed any timeline for utilisation of funds under DMF; and
- (c) if so, the details thereof and the reaction of State Governments in this regard?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

- (a): The status of utilization of funds from DMF in various States is attached as an annexure.
- (b) & (c): Section 9B of the MMDR Act, 1957 empowers the State Government to make rules for the composition and functions of the District Mineral Foundation. To implement projects by utilising the funds accrued under DMF, Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) guidelines were issued on 16.09.2015 by the Union Government with a direction to State Governments to incorporate the same into the rules framed by them for DMF. It provides the broad parameters for implementing PMKKKY projects with emphasis on transparency in the implementation of projects, regular audits, and publication of annual reports. Further, the collection of funds under DMF and utilization of funds through project implementation is a continuous process under PMKKKY.

DMF Collection and Utilization Status (up to October 2022)

S.No.	State	DMF Collection (In Cr.)	Amount Utilized (In Cr.)	%age Utilization
1	Andhra Pradesh	1507.41	495.05	32.84
2	Chhattisgarh	10001.56	7433.60	74.32
3	Goa	225.93	50.95	22.55
4	Gujarat	1237.81	530.92	42.89
5	Jharkhand	10682.99	5753.85	53.86
6	Karnataka	3631.34	1641.80	45.21
7	Maharashtra	3787.43	1748.56	46.17
8	Madhya Pradesh	5461.61	2341.62	42.87
9	Odisha	20395.11	11119.99	54.52
10	Rajasthan	7226.94	3141.45	43.47
11	Tamilnadu	1082.10	616.78	57.00
12	Telangana	3383.22	2254.02	66.62
13	Assam	103.69	56.90	54.87
14	Bihar	108.02	9.61	8.89
15	Himachal Pradesh	262.46	35.59	13.56
16	Jammu & Kashmir	48.10	17.45	36.29
17	Kerala	45.11	0.00	0.00
18	Meghalaya	76.36	7.68	10.06
19	Uttarakhand	298.23	20.02	6.71
20	Uttar Pradesh	1255.12	565.78	45.08
21	West Bengal	114.71	26.73	23.30
22	Punjab	150.95	39.94	26.46
23	Haryana	42.51	14.91	35.07
Total		71128.71	37923.18	53.32